

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN  
ZONE, CHENNAI CIRCUIT BENCH AT KOCHI**

**IN**

**ORIGINAL APPLICATION NO. 20 OF 2016 (SZ)**

Petitioner(s) :: Sri. Santo P.L., S/o P.D. Louis,  
Pellissery House, Edakkunni &  
Others

Vs.

Respondents :: The State of Kerala represented  
by the Chief Secretary & Others

**VOLUME 1**

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Dated this the 23rd day of July 2021

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**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA  
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE,  
THRISSUR, THE 4<sup>TH</sup> RESPONDENT**

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1. It is respectfully submitted that the 4<sup>th</sup> respondent is representing the 2<sup>nd</sup> and 3<sup>rd</sup> respondents in this application.
2. This respondent had submitted a report on 11.12.2020 stating the action taken in compliance with the order of this Honourable Tribunal dated 02.06.2020 in O.A. no.20 of 2016 (SZ). It was submitted in that report that a study using advanced techniques is essential to identify the source of contamination of well water and to establish whether the residue of untreated



wastewater used to be discharged by the industrial respondent units, before the effluent treatment plants were installed, could be the source of contamination of nearby wells.

3. It is further submitted that the Centre for Water Resources Development and Management (CWRDM), an autonomous research institute was contacted for the study and a team of scientists and technical officers from the institute conducted a preliminary field visit at the Ollur industrial area on 02.02.2021. Based on the field visit CWRDM has decided to conduct a tracer study in the affected area to investigate the flow characteristics and source of ground water contamination and has forwarded a proposal vide letter No. CWRDM/EDS/KSPCB-Thrissur-2018 dated 02.07.2021 to the Member Secretary of the Board for approval. Copy of the letter is produced herewith and marked as Exhibit R4(a).

4. The Board accepted the proposal and the letter of acceptance was sent vide letter no. PCB/HO/EE4/NGT/O.A.N.20/2016 (SZ) dated 22.07.2021. The same is produced herewith and marked as Exhibit R4(b).

5. It is humbly submitted that further actions on the matter shall be taken on the basis of the results of the study conducted by the CWRDM.

All that is stated above is true to the best of my knowledge, information and belief.

Dated this the 23rd July 2021



**FOURTH RESPONDENT**